

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/10408 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Yupia, Arunachal Pradesh.

Dated Guwahati, rd23 October, 2024.

Sub:- **Preparatory leave and station leave permission.**

Ref:- No. HC(IB)-VIG/01/2023/568-571 Dated 15.10.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Hirendra Kashyap, District & Sessions Judge, West Kameng District Bomdila, Arunachal Pradesh has been granted **preparatory leave of seven days and station leave permission, w.e.f. 21.10.2024 to 30.10.2024.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/10409-10410 /A, dated , 23-10-2024

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, West Kameng District Bomdila,
Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]